

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**CP(IB)-1618(MB)/2017**

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.12.2018**

NAME OF THE PARTIES:

Stanchion Designs Pvt. Ltd.  
v/s.  
PANORAMIC UNIVERSAL LTD.

SECTION: 8 & 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

**ORDER**

1. Ld. Representatives from both the sides are present. By consent matter is adjourned to 07.03.2019.

Sd/-  
**M.K. SHRAWAT**  
**Member (Judicial)**

18.12.2018  
SSS